

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3092
ANSWERED ON:12.08.2010
TRANSPORTATION CHARGES FROM OIL COMPANIES
Purkayastha Shri Kabindra

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the cost of transportation of KG basin gas is being charged from the oil companies;
- (b) if so, the details thereof;
- (c) whether the marketing margin is also being charged from the Public Sector Undertaking/other companies;and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b) Transportation charge for KG-Basin gas is being charged from all KG D6 customers, including oil companies. Petroleum & Natural Gas Regulatory Board (Determination of natural gas pipeline tariff) Regulations, 2008 provide for tariff zones of 300 km each along the route of the natural gas pipeline from the originating point of the pipeline. Accordingly, East West Pipeline (EWPL) has been decided into five zones and zonal tariffs have been finalized for all customers in that zone.

(c) & (d) For supply of KG-D6 gas, marketing margin of \$ 0.135/mmbtu (million british thermal units) is being charged by the Contractor from all customers, including Public Sector Undertakings.